

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 412 of 2020**

**IN THE MATTER OF:**

**Apya Capital Services Pvt. Ltd.**

**...Appellant**

**Vs.**

**Guardian Homes Pvt. Ltd.**

**...Respondent**

**Present: For Appellant: - Ms. Bani Dikshit, Mr. Prashant Rana  
and Mr. Farman Ali, Advocates.**

**For Respondent: - Ms. Priya Hingorani, Senior Advocate  
with Mr. Aman Hingorani, Mr. Himanshu Yadav,  
Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**10.08.2020—** Reply affidavit filed by the Respondent is taken on record. Learned counsel for the Appellant seeks and is granted one week's time to file rejoinder.

List the appeal 'for admission (after notice)' on 4<sup>th</sup> September, 2020.

[Justice Bansi Lal Bhat]  
Acting Chairperson

[V.P. Singh]  
Member(Technical)

[Dr. Alok Srivastava]  
Member (Technical)

Ar/G